

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

CORRIGENDUM

Please read the name of Advocate as "Avek Pal Singh" instead of Avekpal Singh bearing Enrolment No. JK-477/2019 dated 14.10.2019 mentioned in Hon'ble High Court of Jammu & Kashmir and Ladakh Notification No.854 dated 18.10.2019 and Notification No.828 of 2021/RG Dated 31.08.2021, respectively.

Jammu
10-01-2024
[Signature]
(Registrar Administration)

No. 804/RG/LP Dated 10-1-2024

Copy forwarded to the:-

1. Principal District & Sessions Judge, Rajouri.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
4. President, District Bar Association, Rajouri.
5. In charge N.I.C. High Court of J&K Jammu for uploading on the official website.
6. Mr. Avek Pal Singh S/O Charanjeet Singh R/O Manjana, Khanka, Nowshera, Rajouri A/P Plot No.101, Shopping Centre Bakshi Nagar, Jammu

.....for information and necessary action.

Jammu
10-01-2024
[Signature]
(Registrar Administration)